COURT NO.5

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 16284/2025

[Arising out of impugned final judgment and order dated 07-05-2025 in CWJC No. 10325/2023 passed by the High Court of Judicature at Patna]

MEDICARE ENVIRONMENTAL MANAGEMENT PVT. LTD. Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

IA NO. 141504/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA NO. 141506/2025 - EXEMPTION FROM FILING O.T.

Date : 03-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) Mr. Maninder Singh, Sr. Adv. Ms. Ranu Purohit, AOR Mr. Aditya Vikramsingh Rathore, Adv. Mr. Yashas Rk, Adv. Ms. Niharika Singh, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following O R D E R

Issue notice, returnable within eight weeks

In the meanwhile, further tender process shall remain subject to the outcome of the present special leave petition.

(BABITA PANDEY)	(AKSHAY KUMAR BHORIA)
ASTT. REGISTRAR-cum-PS	COURT MASTER (NSH)